

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 849
TO BE ANSWERED ON 21st NOVEMBER, 2016

SCHEMES OF APEDA

849. PROF. RICHARD HAY

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the salient features of the Agriculture Export Promotion Plan Schemes of Agricultural & Processed Food Products Export Development Authority (APEDA);
- (b) the details of the funds earmarked, allocated and utilised under these schemes during the last three years and the current year;
- (c) the details of the fruits/vegetables exported under these schemes and the revenue earned therefrom during the said period;
- (d) the details of the targets fixed and achievements made under the schemes so far;
- (e) whether the Government has achieved the targets fixed under these schemes or the target is running behind; and
- (f) if so, the details thereof and if not, the reasons therefor along with the action taken by the Government in this regard?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- (a) The “Agriculture Export Promotion Plan Scheme of APEDA” is a Central Sector Plan Scheme, which was approved by the Cabinet Committee on Economic Affairs on 25th November 2013, with an outlay of Rs.1100 crores for the 12th Plan (2012-13 to 2016-17). The Components of the Plan Scheme are as under:

- 1) Infrastructure Development: APEDA provides financial assistance to the exporters and export related government/ cooperative institutions for setting up of infrastructure such as Centres for Perishable Cargo at International airports and seaports and pack house facilities with packing/grading lines, pre-cooling units with cold storages and refrigerated transportation etc.
- 2) Transport Assistance: In order to mitigate the disadvantage of high air freight and sea freight rates, APEDA provides transport assistance on selected fruits,

vegetables, flowers, poultry, dairy and other processed food products etc. for exports both by sea and air.

- 3) **Quality Development:** Financial assistance is provided for the implementation of food safety management systems like HACCP, BRC, GAP and ISO-9001 etc. to enhance the export capability and credibility of Indian agro products.
 - 4) **Market Development:** Financing of Market Intelligence setup, participation in International Fairs & Exhibitions, exchange of trade delegations and assistance for packaging development is done under the component.
- (b) The details of the funds earmarked, allocated and utilised under various components of the Plan Scheme, during the 12th Plan period (2012-13 to 2016-17), are at **Annexure-I**.
- (c) The details of India's exports of fruit/vegetables, during the last three years and the current year, are at **Annexure-II**.
- (d) The details of financial targets fixed and achievements made against these targets are at **Annexure-I**
- (e & f) APEDA was able to completely utilise the allocations made during the years 2012-13 to 2014-15. However, during the year 2015-16, APEDA was not able to utilize the allocation of Rs.5 crore under the Special Component for Scheduled Castes, which was surrendered. As financial assistance under the Plan Scheme is provided to exporters, which are mostly incorporated entities, or Government agencies and not to individuals, APEDA was not able to identify suitable beneficiaries for the Special Component for Scheduled Castes.

Annexure-I

Scheme Components	2012-13			2013-14			2014-15			2015-16			2016-17		
	Earmarked	Allocated	Utilised	Earmarked	Allocated	Utilised	Earmarked	Allocated	Utilised	Earmarked	Allocated	Utilised	Earmarked	Allocated	Utilised upto 15.11.2016
Development of Infrastructure	43.35	43.35	43.35	62.00	37.91	37.91	62.00	45.00	45.00	65.00	42.00	42.00	66.65	25.00	25.00
Market Development	26.98	26.98	26.98	29.00	17.09	17.09	31.00	21.02	21.02	34.00	23.00	23.00	30.02	21.00	8.15
Quality Development	6.68	6.68	6.68	9.00	3.32	3.32	10.00	8.10	8.10	11.00	7.00	7.00	13.32	5.00	2.60
Transport Assistance	72.99	72.99	72.99	116.00	56.68	56.68	125.00	55.88	55.88	130.00	57.06	57.06	156.01	19.00	19.00
Spl. Component for NER	0	0	0	0	0	0	0	0	0	0	8.00	8.00	0	7.00	0.25
Spl. Component for Scheduled castes	0	0	0	0	0	0	0	0	0	0	5.00	0	0	3.00	0.00
Total	150.00	150.00	150.00	216.00	115.00	115.00	228.00	130.00	130.00	240.00	142.06	137.06	266.00	80.00	55.00

Note: Budget for NER and Special component for Scheduled Caste was not approved and earmarked under 12th Five Year Plan but was sanctioned separately from 2015-16 onwards to APEDA.

Annexure-II

Export Details of Fruits & Vegetables for last 3 years & current year

		Quantity in MT; Value in USD Millions							
HS Code	DESCRIPTION	2013-14		2014-15		2015-16		2016-17 (upto August-2016)*	
		Quantity	Value	Quantity	Value	Quantity	Value	Quantity	Value
0701	POTATOES, FRESH OR CHILLED	224705.89	41.93	393594.22	138.71	280468.53	56.30	114284.06	25.30
0702	TOMATOES, FRESH OR CHILLED	397331.44	138.56	217999.33	72.14	160877.13	61.92	58239.12	20.22
0703	ONIONS, SHALLOTS, GARLIC, LEEKS AND OTHER ALLIACEOUS VEGETABLES, FRESH OR CHILLED	1441676.25	543.95	1259241.23	383.67	1440800.29	505.23	818947.81	159.87
0704	CABBAGES, CAULIFLOWERS, KOHLRABI, KALE AND SIMILAR EDIBLE BRASSICAS, FRESH OR CHILLED	4983.92	1.51	5679.95	1.97	3808.62	1.78	2067.99	0.69
0705	LETTUCE (LACTUCASATIVA) AND CHICORY (CICHORIUM SPP.), FRESH OR CHILLED LETTUCE:	538.96	0.21	434.25	0.19	386.83	0.15	99.33	0.05
0706	CARROTS, TURNIPS, SALAD BEETROOT, SALSIFY, CELERIAC, RADISHES AND SIMILAR EDIBLE ROOTS, FRESH OR CHILLED	1497.34	0.76	2502.79	0.93	1724.64	0.79	467.63	0.23
0707	CUCUMBERS OR GHERKINS, FRESH OR CHILLED	1104.16	0.42	1216.12	0.47	575.84	0.32	371.73	0.19
0708	LEGUMINOUS VEGETABLES, SHELLLED OR UNSHELLED, FRESH OR CHILLED	8843.31	3.56	19674.53	7.74	1644.84	2.24	228.79	0.32
0709	OTHER VEGETABLES, FRESH OR CHILLED	169231.62	122.72	156532.01	121.35	191745.94	146.52	74207.91	59.73

0710	VEG COOKED OR NOT BY STMNG/BOILING,FRZN	68124.12	43.67	37180.21	40.00	32947.98	32.21	10746.39	12.53
0711	VEGTABLES PROVISIONALLY PRESERVED BUT UNSUITABLE FOR INSTANT CONSUMPTION	55360.39	46.19	91408.62	76.61	78225.50	61.06	27695.19	22.50
0712	DRIED VEGETABLES, WHOLE, CUT, SLICED, BROKEN OR IN POWDER, BUT NOT FURTHER PREPARED	52399.42	116.90	59683.19	131.93	63630.74	134.30	34022.82	62.47
0713	DRID LEGUMINOUS VEG SHLD W/N SKINNED/SPLIT	345773.90	290.49	222262.07	199.99	256051.91	252.42	70027.65	92.54
0714	MANIOC, ARROWROOT, SALEP, JERUSALEM ARTICHOKE, SWEET POTATOES AND SIMILAR ROOTS AND TUBERS WITH HIGH STARCH	8486.75	5.25	9264.21	5.11	12410.86	6.17	4824.60	2.59
0801	COCONUTS, BRAZIL NUTS AND CASHEW NUTS, FRESH OR DRIED, WHETHER OR NOT SHELLLED OR PEELED	191544.05	894.99	249527.22	974.60	184004.59	834.78	79228.45	305.34
0802	OTHER NUTS, FRESH OR DRIED, WHETHER OR NOT SHELLLED OR PEELED	14351.21	72.43	12218.62	46.28	14268.05	44.54	9114.22	19.16
0803	BANANAS, INCLUDING PLANTAINS, FRESH OR DRIED	36255.89	26.02	65200.61	40.22	100265.60	56.21	53330.33	28.39
0804	DATES, FIGS, PINEAPPLES, AVOCADOS, GUAVAS, MANGOES, AND MANGOSTEENS, FRESH OR DRIED	201861.79	194.43	217457.74	205.28	187048.78	197.80	98406.24	112.82
0805	CITRUS FRUIT, FRESH	52988.18	20.88	44558.47	17.84	105867.63	40.32	14245.07	6.50

	OR DRIED									
0806	GRAPES, FRESH OR DRIED	180811.04	279.84	107450.31	176.77	161029.04	235.88	57028.30	66.33	
0807	MELONS (INCLUDING WATERMELONS) AND PAPAWS (PAPAYAS), FRESH	25889.20	11.57	29306.01	14.10	39077.21	20.88	12458.85	5.92	
0808	APPLES, PEARS AND QUINCES, FRESH	36192.84	13.90	20447.31	8.61	20858.97	9.28	2744.44	1.13	
0809	APRICOTS, CHERRIES, PEACHES (INCLUDING NECTARINES), PLUMS AND SOLES, FRESH	332.72	0.15	67.85	0.10	108.20	0.07	14.39	0.01	
0810	OTHER FRUIT, FRESH	54660.90	68.48	89891.79	85.23	82552.30	93.17	28028.16	35.65	
0811	FRUIT AND NUTS, UNCOOKED OR COOKED BY STEAMING OR BOILING IN WATER, FROZEN, WHETHER OR NOT CONTAINING ADDED SUGA	23006.59	26.04	24130.56	27.83	30984.90	38.15	12437.77	14.88	
0812	FRUIT AND NUTS PROVS ONLY PRSVD BY SO2 GAS/OTHRPRSVNG SOLN UNSUTBLE FOR IMMDET CONSMPTION	1010.14	1.00	634.97	0.74	528.43	0.51	955.49	1.64	
0813	FRUIT, DRIED, OTHER THAN THAT OF HEADINGS 0801 TO 0806; MIXTURES OF NUTS OR DRIED FRUITS OF THIS CHAPTER	20042.06	13.35	13248.28	12.50	11896.51	12.21	8645.77	7.80	
0814	PEEL OF CITRUS FRUIT OR MELONS (INCLUDING WATERMELONS), FRESH, FROZEN, DRIED OR PROVISIONALLY PRESERVED IN BRINE	210.44	0.29	332.39	0.61	636.87	0.88	107.72	0.18	
		3619214.53	2979.47	3351144.84	2791.52	3464426.73	2846.09	1592976.19	1064.99	

Source: DGCI&S, * Data for 2016-17 is provisional

